NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/2016

NAME OF THE PETITIONER(S)

: SIRAJUDDEIN MOHAMMED SUBAIR

NAME OF THE RESPONDENT(S)

: ALPHA HELICAL PUMPS PVT LTD & 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Prigadorshini N For 1. K. Blusher 2. VINEST S 3. Ambili Henon

Coursel for Petitionss

for R, -R2

for R3

ORDER

Counsel for petitioner and Counsel for R1 & R2 are present. Both the counsels submitted that the parties are intending to settle the matter and received a communication in this regard today only. Counsel for R3 present and stated that she did not receive any such communication. Considering their submissions, time is enlarged at request to hear submissions in relation to the outcome of the settlement talks. Put up on 26.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

- Sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)